# GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:4588
ANSWERED ON:06.08.2009
ROB IN EAST CENTRAL RAILWAY
Ramkishun Shri ;Yadav Shri Dinesh Chandra

#### Will the Minister of RAILWAYS be pleased to state:

- (a) the details of road over bridges proposed to be constructed in East Central Railway during the year 2009-10;
- (b) whether the works of road over bridges in East Central Railway are lagging behind the schedule;
- (c) if so, the details thereof, project-wise alongwith reasons for the delay; and
- (d) the time schedule fixed for completion of these projects including Chukti level crossing no.28/special, Sahrasa, Pachgachia level crossing no.31/special and Khagaria level crossing No. 23B?

## **Answer**

### MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

- (a): Following ROBs are expected to be commissioned during 2009-10:-
- (i) LC No.31 (near Sachivalay, Patna)
- (ii) LC No.72 (near Rajendra Nagar, Patna)
- (iii) LC No.101 (near Muzaffarpur)
- (iv) LC No. 101A (near Muzaffarpur)
- (v) LC No. 6/B/T (Ray-Khelari)
- (vi) LC No. 12/A/T(Phushro-Amlo)
- (vii) LC No.75 (Rajendra Nagar Station)
- (viii) LC No.28 Spl (Chukti)
- (b): Yes, Madam.
- (c): The work at following ROB sites is lagging behind the schedule due to land related issues with the State Govt.
- i) At LC No. 73, Gulzarbagh-Rajendra Nagar
- ii) LC No.72 in Patna City
- iii) LC No. 79 Mithpur
- iv) LC No.45 between Bihta-Koelwar
- v) LC No. 101A, Samastipur-Muzaffarpur
- vi) LC No.33 at Dehri-on-Sone.
- vii) LC No.43 at Sasaram
- viii) LC No. 52/1 at Kurda
- ix) LC No. 27 Darbhanga
- x) LC No. 6/B/T Ray-Khelari
- xi) LC No.2, Gaya
- xii) LC No. 12/A/T Phusro-Amlo Due to non-approval of General Arrangement Drawing (GAD) non-finalization of Memorandum of Understanding (MoU) decision with State Govt. and non-commitment of funds by State Govt.
- xiii) LC No.48/A Kulharia-Ara
- xiv) LC No. 47A between Chhapra & Chhapra Katchery
- xv) LC No. 23B at Khagaria
- xvi. LC No. 35B Phulwarisharif-Danapur
- xvii) LC No. 53A Kauria Halt-Bihta
- xviii) LC No. 31/Spl. Saharsa-Panchgachia

### xiv) LC No.23B at Khagaria

(d)

- i) Chukti LC No. 28/Spl:- Work of ROB shall be completed during current year 2009-10.
- ii) Saharsa-Panchgachia LC No. 31/Spl.:- Target date cannot be indicated due to non commitment of fund by State Govt. and GAD is yet to be approved by MOSRT&H.
- iii) Khagaria level crossing No. 23B:- Target date cannot be indicated due to non-commitment of fund by State Govt.
- iv) In case of other works of ROBs mentioned against (c) above, time schedule can be fixed only after the State Govt. furnishes approved GAD, removes encroachments, makes available land, executes MOU and commits funds to bear share of cost, etc.